

OA No.290/00145/2015

Date of Order : 20.04.2015

Mr. Rajendra Shekhawat, present, on behalf of  
Mr. P.S. Bhati, counsel for applicant.

Counsel for the applicant submits that he wants to withdraw the present OA with liberty to file a fresh application for restoration of the earlier OA on the basis of the order dated 17<sup>th</sup> March, 2015 passed by the Hon'ble High Court of Rajasthan, Jodhpur in DB Civil Writ Petition No.3170/2014.

In view of the submissions made hereinabove, the OA is dismissed as infructuous one.

COMPARED  
CHECKED

[Meenakshi Hooja]  
Administrative Member

[Justice K.C.Joshi]  
Judicial Member

CERTIFIED TRUE COPY  
Dated 28/4/2015

General Administrative Tribunal  
विधायक विभाग, राजस्थान  
Jodhpur Bench, Jodhpur